

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6406
ANSWERED ON:09.05.2005
DEVELOPMENT OF TSUNAMI AFFECTED VILLAGES
Dhanaraju Dr. K.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government proposes to develop Tsunami affected villages as Model Fishermen Villages in affected States particularly in Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether the Union Government has given any grant to respective States for the purpose in addition to the expenditure being incurred by the State Governments;
- (d) if so, the details thereof, State-wise;
- (e) whether the said scheme is also being extended to other coastal States; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a) to (f): 'Rajiv Gandhi Rehabilitation Package' for Tsunami affected areas has provision of Rs.851.40 crore for housing. Out of this Rs.650.0 crore is for Tamil Nadu, Rs.50.0 crore each for Kerala and Pondicherry, Rs.2.30 crore for Andhra Pradesh and Rs.99.10 crore for A & N Islands. The package covers partially or fully damaged houses of all the people including fishermen in the Tsunami affected areas. However, under the component 'development of model fishermen villages' of the Centrally Sponsored National Scheme of Welfare of Fishermen, the financial assistance is extended to all States/ UTs on need basis to construct houses and provide basic amenities such as drinking water for the benefit of fishermen. Under this component, cost of Rs.40000/- for construction of a house, Rs.30000/- for a tubewell (Rs.35000/- in case of North Eastern States) and Rs.175,000/- for construction of a community hall is shared by the central and State Government on 50:50 basis. During, 2004-05, central assistance of Rs.1505.29 lakh has been extended to various States/UTs under the component 'Development of model fishermen villages'.